

[₹ in Crore]

Financial Year	Budget Estimates	Amount Returned (Surrendered)	Amount left unutilized
2011-12	6626.00	2194.00	647.77
2012-13	6715.00	1835.00	23.75
2013-14	6792.00	1620.00	3.05

(d) Does not arise. New projects initiated in the last two years are development of two communication satellites viz. GSAT-15 and GSAT-16; two remote sensing satellites viz. Resourcesat-2A and Cartosat-2E and India's first interplanetary mission to Mars namely Mars Orbiter Mission.

Review of Function of MPLADS

1798. SHRI GARIKAPATI MOHAN RAO: Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) whether Government has reviewed the functioning of MPLADS;
- (b) if so, the details of the feedback received by Government; and
- (c) whether Government has framed any specific procedure for scrutinizing the MPLADS works, if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI INDERJIT SINGH RAO): (a) to (c) Implementation of the Members of Parliament Local Area Development Scheme (MPLADS) in the field is undertaken by the District Authorities as per the State Government's technical, administrative and financial rules.

Monitoring mechanisms, wherein the roles of the Central Government, State Governments, District Authorities and Implementing Agencies are laid down, have been prescribed in the Guidelines on MPLADS.

The Ministry of Statistics and Programme Implementation regularly reviews the implementation of the MPLADS through national-level review meetings with State Government/District officers and visits to States/Districts. The Ministry also undertakes third party physical monitoring of the MPLADS works in selected districts through independent agencies. In addition, the Comptroller and Auditor General (C & AG) of India conducted Performance Audit of the MPLADS for the period 2004-05 to 2008-09, and submitted its report in 2010-11.

The observations in the third party physical monitoring reports and in the C & AG's Performance Audit Report relating to implementation in the field have been/are communicated to the concerned State Governments/District Authorities for taking appropriate action, including penal /departmental action and recoupment of MPLADS funds with interest in case of irregularities.

Higher Education for Tribal Students

1799. SHRI RITABRATA BANERJEE: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the number of tribal students in the age group of 17-23 years under the ambit of higher education, the details thereof, State-wise; and

(b) the plans of Government to increase the number?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MANSUKHBHAI DHANJIBHAI VASAVA): (a) As per All India Survey on Higher Education (AISHE) 2011-12, Ministry of Human Resource Development, the State-wise details on number of tribal students in the age group of 18-23 years under the ambit of higher education is given in the Statement (*See below*).

(b) The schemes of this Ministry to increase the number of tribals in higher education are: (i) Post-Matric Scholarship for ST students, (ii) National Overseas scholarship (NOS), (iii) Top Class Education and (iv) Rajiv Gandhi National Fellowship (RGNF). Besides this, following are the initiatives for promoting higher education of ST students: (i) Establishment of Scheduled Caste and Scheduled Tribe Cells in Universities, (ii) Coaching Schemes for Scheduled Castes/Scheduled Tribes/OBC (non-creamy layer/minorities), Standing Committee on SC/ST for Monitoring of the Schemes for SC/ST and Reservation Policy, Establishment of Equal Opportunities Cells (EOCs), Post-Doctoral Fellowship for SC/ST, and Post-Graduate Scholarships for SC/ST Students in Professional Courses.

Statement

State-wise Enrolment in Scheduled Tribes (age group of 18-23 years) under the ambit of higher education

Sl. No.	State/ UT	Male	Female	Total
1.	Andaman and Nicobar Islands	227	381	608
2.	Andhra Pradesh	87163	59731	146894